

of the States in which agriculture plans for every family in the Community Development Blocks regarding food production, construction of kachcha wells, tree plantation and increase of cattle wealth and poultry have been finalized?

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA): Family-wise production plans are not intended to be prepared. However, the State Governments have been asked to get village production plans prepared for every village in the Blocks having regard to local resources and supplies and assistance available from outside, full utilisation of irrigation facilities and including programmes for development of poultry, cattle wealth and tree plantations. The scheme was recently circulated and it will take some time before it comes into full operation.

**DISPOSAL OF REJECTED SAWN TIMBER BY ANDAMAN FOREST DEPARTMENT**

482. SHRI NAWAB SINGH CHAUHAN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that recently over 160 tons of sawn timber were burnt in boilers, several more hundred tons of sawn timber were drowned in the sea and also many tons were auctioned as rejected timber fuel and that still a few hundred tons of such rotten timber are held in stock by the Forest Department Andaman Islands;

(b) if so, what is the quantity of such sawn timber which has been rejected and what is the reason therefor; and

(c) whether those losses are made good from timber sawn out of fresh logs by showing a very high percentage of wastage in conversion?

THE MINISTER OF AGRICULTURE (DR. P. S. DESHMUKH): (a) and (b).

About 167 tons of deteriorated timber were sold to the A. C. Power House, Chatham, and 56 tons were auctioned in 1959-60. The principal reason for the rejection was deterioration in storage due to various disintegrating factors like insects, fungus, dryage, etc. Neither any quantity of timber was let loose in the sea, nor is there any stock at present of such timber.

(c) No, Sir.

**PROVISION OF TELEPHONE LINE CONNECTION FOR VILLAGE CHAUTALA IN THE DISTRICT OF HISSAR**

483. SHRI BANSI LAL: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Government have sanctioned provision of a telephone line connection for village Chautala in the District of Hissar, Punjab;

(b) if so, whether the connection has since been provided, and if not, why not; and

(c) when it is likely to be provided?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN): (a) No.

(b) and (c). Do not arise.

**FAMILY PLANNING**

484. SHRI M. S. GURUPADA SWAMY: Will the Minister of HEALTH be pleased to state:

(a) the number of sterilisation camps which have so far been opened in the various parts of the country to accelerate family planning; and

(b) what measures have been taken by Government to supply cheap contraceptives to the people?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) The Government of India have not so far sponsored any scheme of sterilisation camps. Financial assistance on 100 per cent, basis to promote sterilisation

operations has been offered to the State Governments for the following purposes:—

- (i) Strengthening the staff of teaching medical institutions and district hospitals for conducting sterilisation operations;
- (ii) training of doctors of State Governments, Local Bodies and voluntary organisations in the technique of female and male sterilisation operations; and
- (iii) provision of mobile surgical units for vasectomy operation.

According to available information 66 sterilisation camps have so far been conducted in the States of Andhra Pradesh, Rajasthan, Mysore, Maharashtra and the former Bombay State. Sterilisation camps are held in the interior of Himachal Pradesh. The Government of Uttar Pradesh have sanctioned the holding of vasectomy camps in Agra District.

(b) A recurring grant of Rs. 1,500 per year for distribution of contraceptives is available to each clinic, hospital, dispensary, maternity home, maternity child health centre, primary health centre, medical and health centres of State Governments and Local Bodies and voluntary organisations offering free service in family planning to the public. Similar grants to the extent of Rs. 1,000 per year are also given to each of the commercial organisations, manufacturers, mills, factories, etc., who may be interested in establishing family planning clinics in their concerns for the benefit of their workers from their own funds. The grants are sanctioned only on the recommendation of the Administrative Medical Officer of the State.

The contraceptives are distributed free to person whose monthly income is Rs. 300 and below, at half rates to those with income between Rs. 300 and Rs. 500 and at cost price to those with income above Rs. 500 p.m. Sheaths, jellies and foam tablets only are distributed free in medical and health centres in rural areas without reference to income of the individual.

**COMMERCIAL TREES IN PORT  
CORNWALLIS (ANDAMANS)**

485. SHRI NAWAB SINGH CHAUHAN: Will the Minister of FOOD AND AGRICULTURE be pleased to refer to the answer given to Unstarred Question No. 168 in the Rajya Sabha on the 9th March, 1960 and state:

(a) whether commercial trees have been left standing in the areas around Port Cornwallis (such as Paglipur, Blair Bay, etc.,) cleared for colonisation by the Forest Department, Andaman Islands, and whether such areas are outside the forests leased out to M/s. P. C. Ray and Company Ltd., and

(b) whether the associate growth of such trees has been cut and burnt and whether such action will affect their growth and survival?

THE MINISTER OF AGRICULTURE (DR. P. S. DESHMUKH): (a) Yes, Sir. But these are not outside the areas leased to M/s P. C. Ray and Co.

(b) Yes, Sir. It is not likely to affect their growth and survival to any appreciable extent.

**TIMBER-SEASONING AND TIMBER PRESER-  
VATION PLANTS OF ANDAMAN FOREST  
DEPARTMENT**

486. SHRI NAWAB SINGH CHAUHAN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the Andaman Forest Department has got timber-seasoning and timber-preservation plants; if so, what is the number of such plants;

(b) what is their capacity and yearly output at present; and

(c) whether they are up-grading all the possible secondary species, and the 'Sapwood' portions of the first grade timber species and, if not, the reason therefor?

THE MINISTER OF AGRICULTURE (DR. P. S. DESHMUKH): (a) Yes, Sir. The Andamans Forest Department has one seasoning kiln and two timber preservation treatment plants.

(b) The details are as follows: